

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 141 of 2017 (SZ)

Applicant(s)

K. Periasamy,
Thuraiyur Taluk,
Trichy

Vs. Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board,
Guindy, Chennai and 4 others

Legal Practitioners for Applicant(s)

M/s. Dhalapathy Vignesh Kumar,
Ashwin Premsundar

Legal practitioners for respondent(s)

Mrs. H.Yasmeen Ali for R1 and R3
E. Manoharan for R2
M/s R.M. Venkatesh, M. Ranjit Kumar
for R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 22.11.2017 Applicant & counsel not present. R1, R2, R3 counsels present. No representation for R2. On request for filing reply of R2, R4 call on 06.12.2017 NFA.  (Tmt. Meena Satheesh) Registrar